No.10/QA/State Lab Upgradation/FSSAI/2016
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act 2006)
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi
Dated the 8th May, 2018

To

All State Food Commissioners

Sub: Rate Contract for supply of LC-MS/MS Equipment to FSSAI/States/UTs -
Change in model of UPLC to be provided by M/s PerkinElmer along with
its selected “QSight 220 LCMSMS System” -reg.

I am directed to refer to this office letter of even no. dated 20th September,
2017 for supply of LC-MS/MS under the rate contract and convey the approval of
competent authority for upgradation in UHPLC model to be provided by M/s
PerkinElmer (India) Pvt. Ltd. along with its selected “QSight 220 Multi Opt. Dual
Source LC-MS MS System”. Accordingly, M/s PerkinElmer will provide “LX-50
UHPLC” in place of “Altus-30 UPLC” at the same price. There is no change in other
terms and condition of the Rate Contract.

Yours faithfully,

(Umesh Kumar Jain)
Joint Director/QA

Copy to:

1. M/s PerkinElmer (India) Pvt. Ltd. 414-416, DLF Tower 15, Shivaji Marg, Moti
Nagar, New Delhi – 110015, Delhi